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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1766/2021

AJAY KUMAR BISHNOI Petitioner

Through Mr. Vikas Pahwa, Sr. Advocate with

Mr. Ankit Sibbal, Mr. Gaurav Sarkar, Mr. Ankit Rao and Mr. Rohit Kr.

Yadav, Advocates.

versus

STATE OF NCT OF DELHI & ANR.

..... Respondents

Through

Mr. Avi Singh, ASC for the State with Inspector Rajesh Sharma, P.S.

EOW

Mr. N. Hariharan, Sr. Advocate with Mr. Siddharth S. Yadav, Mr. Aditya Malhotra, Mr. Karan Malhotra, Ms. Punya Rekha Nagra and Mr. Umang Chopra, Advocates for respondent

No.2.

CORAM:

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HON'BLE MR. JUSTICE MANOJ KUMAR OHRI O R D E R

16.03.2022

At joint request, adjourned to 02.05.2022.

MANOJ KUMAR OHRI, J

MARCH 16, 2022/v

Click here to check corrigendum, if any